



OFFICE OF THE
WEST TRIPURA DISTRICT LEGAL SERVICES AUTHORITY
District & Sessions Judge Court Complex, Agartala.
Phone & Fax : 0381-2315093

No. F.1A (5)-DLSA/WEST/ESTT/LOK ADALAT/16/4598 - 4608

17th July, 2019

NOTIFICATION

The District Legal Services Authority, West Tripura, Agartala in exercise of the powers conferred under Section 19(1) of the Legal Services Authorities Act, 1987 and Regulation 6(c) of the National Legal Services Authority (Lok Adalat) Regulations, 2009, hereby constitutes the following Lok Adalat Bench / Court for the **Traditional Lok Adalat, 2019** scheduled to be held on **21.07.2019** from **10-00 a.m. to 4-00 p.m.**, in order to exercise its jurisdiction under section 19(5) of the Legal Services Authorities Act, 1987 for determination and to arrive at a compromise / settlement of the cases relating to Traffic Challan (M. V. Act) Cases / T. P. Act Cases / Excise Act Cases.

The place of sitting of the Lok Adalat Bench No. 1 will be in the Court premises of the **Ld. Chief Judicial Magistrate, West Tripura, Agartala.**

Sl. No.	Lok Adalat Bench No. & Record	Name of the Presiding Officers
01	01 (665 Nos.)	Presiding Officer :- Shri Sanjan Lal Tripura , L.d. Judicial Magistrate 1 st Class, Court No.6-cum-Civil Judge (Jr. Divn), Agartala, West Tripura;

Shri Shaurav Saha, District Secretary, District Legal Services Authority, West Tripura, Agartala will act as convenor of the Traditional Lok Adalat, 2019.

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Convenor

Traditional Lok Adalat, 2019
West Tripura :: Agartala.

Copy to :

1. **The Registrar General**, The Hon'ble High Court of Tripura, Agartala for favour of kind information;
2. **The Ld. District & Sessions Judge**, West Tripura, Agartala for favour of kind information;
3. **The Ld. Secretary**, High Court Legal Services Committee, Agartala for favour of kind information;
4. **The Member Secretary**, Tripura State Legal Services Authority, Tripura, Agartala for favour of kind information;
5. **The Ld. Chief Judicial Magistrate**, West Tripura, Agartala for favour of kind information;
6. **Shri Sanjan Lal Tripura**, Ld. Judicial Magistrate 1st Class, Court No.6-cum-Civil Judge (Jr. Divn.), Agartala for information;
7. **Office of the Ld. Chief Judicial Magistrate**, West Tripura, Agartala, for favour of kind information with a request to depute required Staffs for the Lok Adalat Bench No. 01 as notified above and also to provide us the information about the Basic Pay for 01(one) day along with the Account Nos. of the Officers and Staffs concerned of the Bench No. 01 for payment of Special Duty Allowance;
8. **The Court Inspector**, Sadar Police Court, Agartala for information;
9. **The System Officer**, Office of the Ld. District & Sessions Judge, West Tripura, Agartala for information with a request upload the same;
10. **The Nazir**, office of the Ld. Chief Judicial Magistrate, West Tripura for information;
11. **Miss. Sangita Chakraborty**, Administrative Assistant, Office of the District Legal Services Authority, West Tripura, Agartala for information and upload the same;
12. Office file.

Convenor

Traditional Lok Adalat, 2019
West Tripura :: Agartala.